

of the National Coal Development Corporation Committee (Hindi and English versions). [Placed in Library. See No. LT-1204/68]

SHRI NATH PAI (Rajapur) : You may direct him so that we may be supplied with copies.

MR. SPEAKER : I am asking him.

12.29 hrs.

BUSINESS OF THE HOUSE

MR. SPEAKER : I have to inform the House that the Business Advisory Committee at its meeting held yesterday decided as follows :—

- (1) the motion regarding the statement made by the Minister of Home Affairs on the 6th May, 1968 about the reported statement by the Agriculture Minister of Andhra Pradesh against Harijans might be discussed on Wednesday, the 8th May, 1968 from 5 P. M. to 7 P. M.
- (2) One hour might be allotted for the motion for reference of the Lok Pal and Lokayuktas Bill to a Joint Committee.
- (3) As far as possible, the session need not be extended beyond the 10th May. In case, however, urgent Government business put down for Friday, the 10th May, 1968 was not finished on that day, the House might sit also on Saturday, the 11th May, 1968 to transact the urgent business which cannot be postponed to the next session.

These are the decisions of the Business Advisory Committee.

श्री मधु लिमये (मुंबेर) : अध्यक्ष महोदय मेरी एक प्रार्थना है। कल भी मैंने दो दफे कहा था कि जिस हलफनामे को लेकर आज प्रस्ताव दिया गया है, क्या उसकी नकल सदस्यों को दी जायेगी ताकि सदस्य लोग उस पर ठीक से बहस कर सकें ?

MR. SPEAKER : It will be given.

SHRI BAL RAJ MADHOK (South Delhi) : This point was made yesterday.

12.31 hrs

MONOPOLIES AND RESTRICTIVE TRADE PRACTICES BILL

Appointment to Joint Committee

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRIAL DEVELOPMENT AND COMPANY AFFAIRS (SHRI RAGHUNATH REDDI) : I move :—

“That this House do appoint Seth Achal Singh to the Joint Committee on the Bill to provide that the operation of the economic system does not result in the concentration of economic power to the common detriment, for the control of monopolies, for the prohibition of monopolistic and restrictive trade practices and for matters connected therewith or incidental thereto, in the vacancy caused by the resignation of Shrimati Vijaya Lakshmi Pandit.”

MR. SPEAKER : The question is :

“That this House do appoint Seth Achal Singh to the Joint Committee on the Bill to provide that the operation of the economic system does not result in the concentration of economic power to the common detriment, for the control of monopolies, for the prohibition of monopolistic and restrictive trade practices and for matters connected therewith or incidental thereto, in the vacancy caused by the resignation of Shrimati Vijaya Lakshmi Pandit.”

The motion was adopted

12.32½ hrs.

ESTATE DUTY (AMENDMENT) BILL —Contd.

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI K. C. PANT) : Mr. Speaker, Sir, yesterday a point was raised in the House that the